

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

DUTY ROSTER FOR PHYSICAL HEARING

Pursuant to the directions of the Hon'ble High Court of Delhi contained in Communication No. 417/RC/DHC/2020 dated 27.08.2020 and letter dated 20.09.2020. The Roster for Physical Hearing for the month of December, 2020 w.e.f. 01.12.2020 to 24.12.2020 of North-East District is as under:

ROSTER W.E.F. 01st TO 05th DECEMBER, 2020				
01.12.2020 (Tuesday)	02.12.2020 (Wednesday)	03.12.2020 (Thursday)	04.12.2020 (Friday)	05.12.2020 (Saturday)
Sh. Vinod Yadav, ASJ-03 Room No. 71, 5 th Floor	Sh. Laxmi Kant Gaur, DJ (Commercial) Room No. 74, 5 th Floor.	Dr. Sudhir Kumar Jain, Pr. D&SJ Room No. 2, 3 rd Floor (C-Block)	Sh. Raghbir Singh, ASJ-02, Room No. 65, 4 th Floor	Sh. Vinod Yadav, ASJ-03 Room No. 71, 5 th Floor
Sh. Manoj Kumar, ASJ-01 Room No. 75, 6 th Floor.	Sh. Dinesh Kumar, CMM, Room No. 68, 4 th Floor	Sh. Brijesh Kr. Garg, ADJ-01 Room No. 70, 5 th Floor.	Ms. Tyagita Singh, PO-MACT, Room No. 69, 5 th Floor.	Sh. Manoj Kumar, ASJ-01 Room No. 75, 6 th Floor.
Ms. Richa Parihar, MM-02, Room No. 17, 1st Floor (C-Block).	Sh. Sujit Saurabh, JSCC/ASCJ/GJ Room No. 64, 4th Floor.	Sh. Sunil Chaudhary, Spl. Judge (NDPS) Room No. 63, 4 th Floor.	Ms. Mayuri Singh, ACMM, Room No. 66, 4 th Floor	Ms. Richa Parihar, MM-02, Room No. 17, 1st Floor (C-Block).
Sh. Rupinder Singh Dhiman, MM-01, Room No. 73, 5th Floor.	Sh. Nitish Kumar Sharma, MM-03 Room No. 22, 1 st Floor (A-Block)	Sh. Vishal Pahuja, SCJ/RC Room No. 72, 5 th Floor	Sh. Puneet Pahwa, ACJ/CCJ/ARC, Room No. 76, 6 th Floor	Sh. Rupinder Singh Dhiman, MM-01, Room No. 73, 5th Floor.
		Ms. Vijayshree Rathore, MM (Mahila Court) Room No. 67, 4 th Floor.		

ROSTER W.E.F. 07th TO 11th DECEMBER, 2020				
07.12.2020 (Monday)	08.12.2020 (Tuesday)	09.12.2020 (Wednesday)	10.12.2020 (Thursday)	11.12.2020 (Friday)
Dr. Sudhir Kumar Jain, Pr D&SJ Room No. 2, 3 rd Floor (C-Block)	Sh. Brijesh Kr. Garg, ADJ-01, Room No. 70, 5 th Floor.	Sh. Raghbir Singh, ASJ-02, Room No. 65, 4 th Floor	Sh. Vinod Yadav, ASJ-03, Room No. 71, 5 th Floor	Dr. Sudhir Kumar Jain, Pr. D&SJ Room No. 2, 3 rd Floor (C-Block)
Sh. Laxmi Kant Gaur, DJ (Commercial) Room No. 74, 5 th Floor.	Sh. Sunil Chaudhary, Spl. Judge (NDPS), Room No. 63, 4 th Floor.	Ms. Tyagita Singh, PO-MACT, Room No. 69, 5 th Floor.	Sh. Manoj Kumar, ASJ-01, Room No. 75, 6 th Floor.	Sh. Laxmi Kant Gaur, DJ (Commercial) Room No. 74, 5 th Floor.
Sh. Dinesh Kumar, CMM, Room No. 68, 4 th Floor	Sh. Vishal Pahuja, SGJ/RC, Room No. 72, 5 th Floor	Ms. Mayuri Singh, ACMM, Room No. 66, 4 th Floor	Ms. Richa Parihar, MM-02, Room No. 17, 1st Floor (C-Block).	Sh. Dinesh Kumar, CMM, Room No. 68, 4 th Floor
Sh. Sujit Saurabh, JSCC/ASCJ/GJ Room No. 64, 4th Floor.	Ms. Vijayshree Rathore, MM (Mahila Court), Room No. 67, 4 th Floor.	Sh. Puneet Pahwa, ACJ/CCJ/ARC, Room No. 76, 6 th Floor	Sh. Rupinder Singh Dhiman, MM-01, Room No. 73, 5th Floor.	Sh. Sujit Saurabh, JSCC/ASCJ/GJ Room No. 64, 4th Floor.
Sh. Nitish Kumar Sharma, MM-03 Room No. 22, 1 st Floor (A-Block)				Sh. Nitish Kumar Sharma, MM-03 Room No. 22, 1 st Floor (A-Block)

ROSTER W.E.F. 14th TO 19th DECEMBER, 2020

14.12.2020 (Monday)	15.12.2020 (Tuesday)	16.12.2020 (Wednesday)	17.12.2020 (Thursday)	18.12.2020 (Friday)	19.12.2020 (Saturday)
Sh. Brijesh Kr. Garg, ADJ-01, Room No. 70, 5 th Floor	Sh. Raghbir Singh, ASJ-02, Room No. 65, 4 th Floor	Sh. Vinod Yadav, ASJ-03, Room No. 71, 5 th Floor	Dr. Sudhir Kumar Jain, Pr. D&SJ, Room No. 2, 3 rd Floor (C-Block)	Sh. Brijesh Kr. Garg, ADJ-01, Room No. 70, 5 th Floor.	Sh. Raghbir Singh, ASJ-02, Room No. 65, 4 th Floor
Sh. Sunil Chaudhary, Spl. Judge (NDPS), Room No. 63, 4 th Floor.	Ms. Tyagita Singh, PO-MACT, Room No. 69, 5 th Floor.	Sh. Manoj Kumar, ASJ-01, Room No. 75, 6 th Floor.	Sh. Laxmi Kant Gaur, DJ (Commercial), Room No. 74, 5 th Floor.	Sh. Sunil Chaudhary, Spl. Judge (NDPS), Room No. 63, 4 th Floor.	Ms. Tyagita Singh, PO-MACT, Room No. 69, 5 th Floor.
Sh. Vishal Pahuja, SCJ/RC, Room No. 72, 5 th Floor.	Ms. Mayuri Singh, ACMM, Room No. 66, 4 th Floor	Ms. Richa Parihar, MM-02, Room No. 17, 1st Floor (C-Block).	Sh. Dinesh Kumar, CMM, Room No. 68, 4 th Floor	Sh. Vishal Pahuja, SCJ/RC, Room No. 72, 5 th Floor	Ms. Mayuri Singh, ACMM, Room No. 66, 4 th Floor
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			Sh. Nitish Kumar Sharma, MM-03, Room No. 22, 1 st Floor (A-Block)		

ROSTER W.E.F. 21st TO 24th DECEMBER, 2020

21.12.2020 (Monday)	22.12.2020 (Tuesday)	23.12.2020 (Wednesday)	24.12.2020 (Thursday)
Sh. Vinod Yadav, ASJ-03, Room No. 71, 5 th Floor	Dr. Sudhir Kumar Jain, Pr. D&SJ, Room No. 2, 3 rd Floor (C-Block)	Sh. Brijesh Kr. Garg, ADJ-01, Room No. 70, 5 th Floor	Sh. Raghbir Singh, ASJ-02, Room No. 65, 4 th Floor
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- The Judicial Officer shall hold physical hearing in their respective court rooms on the date mentioned in the Roster and rest of days they shall hold virtual hearing from their chambers/homes. However, the Duty Magistrates, and Hon'ble ASJ Courts shall continue as it is.
- Physical Hearing shall take place in two sessions 10:30am to 12:30pm and 2:00pm to 3:30pm. Causelist shall reflect the sessions in which the hearing is to take place.
- It shall be sole discretion of Judicial Officer concerned to decide as to whether a matter shall be taken up through Video conferencing or through physical hearing or to be adjourned depending upon the facts and circumstances of each case and the number of cases fixed for physical hearing on a given day.
- In order to avoid over-crowding, the Under Trial Prisoners shall continue to be produced through video conferencing only.

This order is issued by the undersigned and does not require signatures since the same is computer generated order

(DR. SUDHIR KUMAR JAIN)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

No. 4527-4542/Power/Judl./N-E/KKD/Delhi/2020

Dated: 26.11.2020

Copy forwarded for information and necessary action to:-

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judges of all the court complexes, Delhi/New Delhi.
- All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
- The Administrative Officer (Judl.) of all the branches of North-East District, KKD Courts, Delhi.
- The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
- The DCP, North-East District, Delhi.
- Incharge, Lock-up, Karkardooma Courts, Delhi.
- PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
- The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
- The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
- Incharge, Computer Branch, Karkardooma Courts, Delhi is directed to upload the same on the website of District Court, North-East District, Karkardooma, Delhi.
- Care Taking Branch, North-East District, Karkardooma Courts, Delhi.
- For LAYERS.
- PS/Reader to the undersigned.

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

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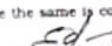
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

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6. The DCP, North-East District, Delhi.
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13. For LAYERS.
14. PS/Reader to the undersigned.


Principal District & Sessions Judge,
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